

(20)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

R.A.No.117/96

IN

OA 1767/95

New Delhi: this the 19th August, 1997

HON'BLE MR.S.R.ADIGE, MEMBER(A)

HON'BLE DR.A.VEDAVALLI, MEMBER(J)

Shri Rajendra Singh,
RZS-135, New Ashapura Colony,
Near B.D Office, Majafgarh,
New Delhi - 110043

Review..Applicant.

(By Advocate: Shri KBS Rajan)

Verdict

The Director General,
Border Security Force, HQ,
CGO Complex, Block No.10,
Lodi Road,

New Delhi - 110 003

.... Respondent.

(By Advocate: Shri Harbir Singh)

ORDER(DR.A)

HON'BLE MR.S.R.ADIGE, MEMBER(A)

Respondents' counsel Shri Harbir Singh states that the respondents will give the review applicant the pay scale of Rs.1400-2300 w.e.f. 3.2.98 when he becomes eligible for the said scale in the background of order dated 19.10.94. Noting the statement, made by Respondents' counsel, to dispose of the RA observing that in the event the aforesaid order dated 19.10.94 which is separately under challenge before the Hon'ble Supreme Court in N.S.Bahukini's case, is quashed and set aside by the Hon'ble Supreme Court, applicant may agitate his claim afresh through appropriate proceeding in accordance with law.

2. RA stands disposed of. No costs.

(DR.A.VEDAVALLI)
MEMBER(J)

(S.R.ADIGE)
MEMBER(A).

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